

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 90 OF 2017

Dated : 10th July, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bihar State Power Transmission Co. Ltd. &Anr.

.... Appellant(s)

Vs.

M/s. Shree Cement Ltd. &Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Girik Bhalla
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1
Mr. Arijit Maitra for R-2

ORDER

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **19.08.2019.**

(S. D. Dubey)
Technical Member

vt/mkj

(Justice ManjulaChellur)
Chairperson